

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1078(CHE)2024**

**PETITION NUMBER : CP(IB)/1263(CHE)2019**

**NAME OF THE PETITIONER : Dept. of Goods and Service Tax,  
Govt. of Maharashtra**

**NAME OF THE RESPONDENT(S) : L V Shyam Sundar (Liquidator)  
M/s. Ultra Tile Pvt Ltd**

**UNDER SECTION : Sec 42 of IBC, 2016**

**ORDER**

Ld. Counsel, Mr.Abhishek appears for the applicant. Ld. Counsel Mr.Sai Sudharshan appears for the Liquidator.

In this case, the Applicant has sought quashing of the order of reduction of claim passed by the Liquidator vide email dated 02.04.2024. Applicant is directed to serve copy of the application on the respondent and file Affidavit of Service. Respondent is directed to file reply within **two weeks**. Rejoinder, if any, be filed within **a week** later.

List the application on **18.06.2024** for hearing.

-SD-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-SD-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**